

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-218**

Appeal- 202/252/ND/2020

**IN THE MATTER OF:**

Prestar Infotech Pvt Ltd

**Vs.**

ROC

....Applicant

.....Respondent

**SECTION**

U/s 252

Order delivered on 17.12.2020

**CORAM:**

**SHRI PATIBANDLA SATYANARAYANA PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,  
HON'BLE MEMBER (TECHNICAL)**

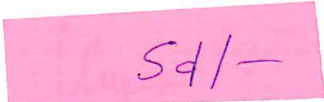
**PRESENT:**

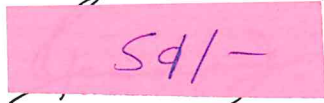
For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, list this matter on **18.12.2020**.

  
**(K.K. VOHRA)**  
**MEMBER (T)**

  
**(PATIBANDLA SATYANARAYANA PRASAD)**  
**MEMBER (J)**